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ADD(ICE/CATE)
A.D.

F.No. A-23018/1/2014-Ad.IIB
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

3.1.4/15

752
24.4.15

New Delhi, the 20th April, 2015

OFFICE MEMORANDUM

(Amendment - 2 of year 2015 to AISL for the period 1993-97)

Subject: Inclusion of name of Sh. Sathyamoorthy V, Superintendent of Central Excise, Trichy (Chennai) in All India Seniority List of Superintendent of Central Excise for the period 01.01.1993 to 31.12.1997.

The undersigned is directed to say that on the basis of the information furnished by concerned Cadre Controlling Authority (Chennai Zone) and based on the information of Zonal Seniority List, the Competent Authority has approved inclusion of name of Sh. Sathyamoorthy V, Superintendent of Central Excise, Trichy (Chennai) in the All India Seniority List of Superintendent of Central Excise for the period 01.01.1993 to 31.12.1997.

2. The detail of inclusion of the name of Sh. Sathyamoorthy V in AISL, 1993-97 is as under:

S.No. in AISL	Name Whether SC/ST	Date of Birth	Date of apptt As Supdt.	Date of apptt as Inspector	Commissi onerate	Remarks
3185 -A	SATHYAMOORTHY V.	2 12 56	9 11 2000	12 1 80	CHENNAI	(i) Seniority fixed at 3185-A (between S.No. 3185 and 3186) as per Zonal Seniority List as on 01.01.2013 & Promotion Order No. 113/2000 dated 29.06.2000 (ii) Deemed Date (Supdt.) 29.08.1997

3. The inclusion of name/ fixation of seniority carried out in the present order shall be posted in the official website of CBEC.

(B. K. Manthan)
Under Secretary to the Govt. of India
Tel. 011-23095584

Smt Manth
Amth
1.5.15

Contd...

Copy to:

- (i) Director General of Human Resource Development, CBEC, C-4, West Wing, Ground Floor, IRCON Building, District Centre Saket, New Delhi -- 110017. As per information available online in CBEC website, name of Sh. Sathyamoorthy V. Superintendent is not present in the AISL for the period 1998-2006. In case, his name has been included in the AISL of Superintendent of Central Excise for the period 1998-2006 by DGIIRD, the same may be deleted.
- ✓(ii) Director General of Systems with the request to upload this O.M in the official website of CBEC.
- (iii) Concerned Cadre Controlling Authority (Chennai Zone).
- (iv) The Under Secretary Ad. II (for necessary action).
- (v) Office folder.



(B. K. Manthan)
Under Secretary to the Govt. of India